

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.2060
TO BE ANSWERED ON 27.07.2017

Drinking Water and Sanitation Schemes

2060. SHRI RABINDRA KUMAR JENA:

SHRI KESINENI NANI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether there is delay or incomplete works under the drinking water and sanitation schemes/projects in the country including Andhra Pradesh and Odisha;
- (b) if so, the details thereof, State/UT-wise; and
- (c) the reasons therefor and the action taken by the Union Government in this regard?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (c) Under National Rural Drinking Water Programme (NRDWP), the Government provides financial and technical assistance to States to supplement their efforts to provide adequate safe drinking water to the rural population. The States have been delegated the powers to select, approve and implement the drinking water supply projects. This Ministry does not monitors/maintains the data regarding number of delayed/ incomplete works under the drinking water and sanitation schemes/ projects in the country. However, as per the information entered by the States in the Integrated Information Management System (IMIS) of the Ministry as on 23.07.2017, there are 69,054 ongoing drinking water projects in different States of the country. The State-wise details are given in Annexure-1. Similarly, in Andhra Pradesh and Odisha there are 369 and 5,519 ongoing rural drinking water supply schemes respectively.

Generally, drinking water projects like Hand Pump/ Bore well are completed within a year and multi village piped water schemes take time between 3 to 5 years. Some of the reasons for delay in commissioning of water supply schemes are:

- 1) Delay in disbursal of funds from the State Finance Department to the State implementing agencies.

- 2) Delay in physical progress of schemes for various reasons as under:
- a. Contractual problems including arbitration and litigations / public unrest and protests.
 - b. Statutory clearances / permissions unavailable from respective authorities, Source related problems,
 - c. Non-availability / Possession problems of land,
 - d. Source related problems
 - e. Electricity / Power connection not available,
 - f. Material not available / material out of production,
 - g. Disputes while laying pipeline below / over ground,
 - h. Transport problems / inaccessibility due to inclement weather / natural calamity,

States are advised to complete these projects in time during review meetings/ annual action plan meetings/ video conferences by the Ministry on a regular basis.

Swachh Bharat Mission (Gramin) was launched on 2nd October, 2014 with the aim to attain a Swachh Bharat by 2nd October 2019. The incentive for latrine is Rs. 12000 and is provided to the BPL households and identified Above Poverty Line (APL). Under SBM(G), the Government provides financial and technical assistance to States to supplement their efforts to provide sanitation facilities to the rural population. State-wise, Sanitation Coverage as on 2.10.2014 and 24.7.2017, Individual household latrines (IHHLs) constructed since 2.10.2014 and percentage of Open Defecation Free (ODF) villages is at Annexure-2. Under SBM(G), the target to become ODF is 02-10-2019, and there is no issue of delay in completion of projects.

Annexure-1

Annexure referred to in part (a) to (c) of Lok Sabha Unstarred Q. No. 2060 for reply on 27.07.2017		
Ongoing Schemes as on 23/07/2017		
S. No.	State	No. of ongoing schemes
1	ANDHRA PRADESH	369
2	ARUNACHAL PRADESH	406
3	ASSAM	7734
4	BIHAR	691
5	CHATTISGARH	3714
6	GOA	2
7	GUJARAT	1510
8	HARYANA	279
9	HIMACHAL PRADESH	563
10	JAMMU AND KASHMIR	2419
11	JHARKHAND	2889
12	KARNATAKA	15340
13	KERALA	324
14	MADHYA PRADESH	4221
15	MAHARASHTRA	6919
16	MANIPUR	695
17	MEGHALAYA	1256
18	MIZORAM	5
19	NAGALAND	62
20	ODISHA	5519
21	PUNJAB	260
22	RAJASTHAN	1856
23	SIKKIM	185
24	TAMIL NADU	31
25	TELANGANA	1912
26	TRIPURA	2274
27	UTTAR PRADESH	5898
28	UTTARAKHAND	254
29	WEST BENGAL	1467
	Total	69054

Annexure-2

State/UT-wise, Sanitation Coverage as on 2.10.2014 and 24.7.2017, Individual household latrines constructed since 2.10.2014 and % Open Defecation Free (ODF) villages

State/UT	%Coverage as on 2.10.2014	%Coverage as on 24.07.2017	Toilet constructed since 2.10.2014	%ODF Villages
A & N ISLANDS	52.73	55.67	1245	0.93
ANDHRA PRADESH	32.52	56.71	1985952	23.16
ARUNACHAL PRADESH	42.03	82.96	74394	47.78
ASSAM	40.25	73.67	1846989	14.25
BIHAR	21.39	31.00	1925503	5.96
CHHATTISGARH	36.65	85.59	2350580	68.09
D & N HAVELI	0.00	55.69	493	0.00
DAMAN & DIU	-	34.24	657	
GOA	60.59	76.22	28637	0.00
GUJARAT	39.74	99.04	3111323	87.63
HARYANA	79.42	100.00	656040	100.00
HIMACHAL PRADESH	88.13	100.00	185613	100.00
JAMMU & KASHMIR	22.14	33.86	181145	3.40
JHARKHAND	26.53	56.22	1443262	18.53
KARNATAKA	37.32	67.83	2401365	31.15
KERALA	95.77	99.83	235831	100.00
MADHYA PRADESH	32.01	73.56	4384514	32.69
MAHARASHTRA	50.17	83.45	3661352	60.85
MANIPUR	51.06	77.59	120411	6.39
MEGHALAYA	57.67	86.10	134763	55.78
MIZORAM	64.14	75.07	16171	35.37
NAGALAND	57.12	81.18	60966	29.91
ODISHA	10.11	41.66	2833574	10.67
PUDUCHERRY	45.11	48.06	2611	0.00
PUNJAB	73.43	83.52	196045	44.74
RAJASTHAN	25.16	80.36	5905187	53.52
SIKKIM	95.49	100.00	4514	100.00
TAMIL NADU	49.19	74.95	2992354	30.53
TELANGANA	30.51	53.00	1204054	18.41
TRIPURA	51.78	70.75	151803	0.48
UTTAR PRADESH	34.75	47.35	3557143	8.23
UTTARAKHAND	74.19	100.00	521699	100.00
WEST BENGAL	54.53	88.50	4883387	51.80
India	38.67	65.49	47059577	35.09